

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:6584

ANSWERED ON:08.05.2003

INCIDENT OF DACOITY IN G.T. EXPRESS

PADAMSEN CHAUDHARY;SATYAVRAT CHATURVEDI;SUNDER LAL TWARI

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the incident of looting had occurred in the G.T. Express near Ajhae-Chata between Agra and Delhi;
- (b) if so, the number of people looted and the worth or belongings looted in the incident;
- (c) the steps taken by the Government to provide compensation to the victims;
- (d) the number of incidents of looting, dacoity and murders occurred since January, 2002 till date and the number of criminals arrested as on date; and
- (e) the arrangement made by the Government to provide security to rail passengers?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BANDARU DATTATRAYA)

- (a): Yes, Sir. On 9.3.2003 between Kosikalan-Chata, 4-5 armed criminals looted 8 passengers of general coach of Train No. 2615 Dn. G.T. Express in between Kosikalan – Chata on Central Railway.
- (b): Cash Rs.5600/-, gold chain and silver ornaments were looted from 8 passengers.
- (c): Railway Administration is responsible for loss of theft of booked luggage only.
- (d): Prevention and detection of crime on Railways, including running trains, is the constitutional responsibility of the State Governments. The cases of crime on Railways are reported to, registered and investigated by the Government Railway Police (GRP). Therefore, information asked for in the Question is not readily available with the Ministry of Railways.
- (e): 'Policing' being a subject matter of the State Government, security to passengers is the responsibility of Government Railway Police (GRP) and State Police. The Railway administration assists the Government Railway Police (GRP) in escorting the passenger trains apart from manning the stations in vulnerable sections.